

OFFICE OF THE PRL. DISTRICT AND SESSIONS JUDGE,
RANGA REDDY DISTRICT.

Present: Smt.Renuka Yara,
Prl. District and Sessions Judge,
Ranga Reddy District.

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REMINDER

Cir/Lr.Dis.No 8012 /2018

Dated: 16 .11.2018

In continuation of the instructions passed by this office vide Circular Dis.No.6844/2018.dt.24.09.2018 ,inspite of the directions ,there are still many courts which have not reduced the disparity between the physical pendency with that of NJDG(Online) pendency.

It is further informed that, this office observed that, in some courts, pendency of cases reflecting in NJDG portal is more than that of physical pendency of cases and vice-versa.

Therefore, all the Judicial Officers, are informed to direct the concerned staff, to see that there is no disparity between NJDG count (pendency of cases in CIS package) with that of physical pendency of cases from the concerned courts mentioned in the abstract (enclosed herewith) by 23.11.2018 and to furnish the compliance report to the undersigned without fail. The reduction in disparity will be followed up on daily basis by this office.

"This may be treated as Most Urgent and taken up on Top Priority".

Encl:Abstract.

To,

All the Judicial Officers of this unit.


Prl District & Sessions Judge
Ranga Reddy.
Ranga Reddy Dist.

SL. NO	NAME OF THE COURT	NAME OF THE OFFICER S/Sri	TOTAL OPCELL PENDENCY OF BOTH CIVIL AND CRIMINAL AS ON 31-10-2018	TOTAL NJDG PENDENCY OF BOTH CIVIL AND CRIMINAL AS ON 31-10-2018	Disparity between OP Cell and NJDG (online)	Additional cases reflecting in NJDG complared to OPCELL (To be Deleted)	Less number of cases reflecting in NJDG compared to OPCELL (To be Entered)
1	Pri. District & Sessions Judge	Renuka Yara	901	901	0		
2	I Addl. Dist. & Sessions Judge	KB Narasimhulu	2086	2387	-301	301	
3	II Addl. Dist. & Sessions Judge	V Srinivas	2561	2525	36		36
4	III Addl. Dist. & Sessions Judge,	D. Hemanth Kumar	2842	2674	168		168
5	IV Addl. Dist. & Sessions Judge,	Y Veera Raju	3911	3922	-11	11	
6	V Addl. District & Sessions Judge,	N Solomon Raju	2713	2536	177		177
7	VI Addl. Dist. & Sessions Judge, (FTC) at Malkajgiri	Vacant I/c.P Prabhakar	0	2	-2	2	
8	District Judge, Family Court	Vacant I/c.KB Narsasimhulu	1610	1629	-19	19	
9	Spl. Sessions Court for SC & ST cases	A Bharathi	2027	2130	-103	103	
10	VIII Addl. Dist., & Session Judge,	V Bala Bhaskar Rao	2190	2206	-16	16	
11	IX Addl. Dist. & Sessions Judge, (FTC) at LB Nagar	Vacant I/c.V Bala Bhasker Rao	0	1	-1	1	
12	X Addl. Dist. & Sessions Judge, (FTC) at LB Nagar	Vacant I/c.V Bala Bhasker Rao	0	133	-133	133	
13	XI Addl. Dist. & Sessions Judge, (FTC) at LB Nagar	Vacant I/c.V Bala Bhasker Rao	0	33	-33	33	
14	XII Addl. Dist. & Sessions Judge, Vikarabad	Murali Mohan Konnoju	1253	1250	3		3
15	XIII Addl. Dist., & Session Judge,	B Suresh	2831	2694	137		137
16	XIV Addl. Dist., & Session Judge,	V Vara Prasad	2811	2813	-2	2	
17	XV Addl. Dist. & Session Judge,	A.Santhosh Reddy	3497	3344	153		153
18	XVI Addl. Dist & Sessions Judge, at Malkajgiri	P Prabhakar	3022	3089	-67	67	
19	I Special Sessions Judge's Court for trial of cases relating to Atrociites against women, at L B Nagar	Vacant I/c.V Bala Bhasker Rao	81	81	0		
20	II Special Sessions Judge's Court for trial of cases relating to Atrociites against women, at L B Nagar	Vacant I/c V Vara Prasad	83	82	1		1
21	III Special Sessions Judge's Court for trial of cases relating to Atrociites against women, at VKB	Vacant I/c Murali Mohan Konnoju	49	48	1		1
22	Pri. Senior Civil Judge,	M Johnson	2109	2108	1		1
23	I Addl. Senior civil Judge, at L B Nagar	G Sunitha Ravinder Reddy	2581	2586	-5	5	
24	II Addl. Senior Civil Judge	C Pavani	1633	3258	-1625	1625	
25	III Addl. Senior Civil Judge, (FTC)	Vacant I/c D Ravindra Sharma	34	251	-217	217	
26	Senior Civil Judge,-cum-Assistant Sessions Judge (FTC), Ibrahimpatnam	Vacant I/c P Vijaya Durga	830	830	0		
27	Senior Civil Judge,-cum-Assistant Sessions Judge (FTC), Chevella	Vacant I/c G.Prema Latha	529	529	0		
28	VI Addl. Senior Civil Judge, (FTC), Medchal	Vacant I/c.Y Jaya Prasad	0	0	0		
29	VII Addl. Senior Civil Judge	S Sreevani	2321	2262	59		59

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30	VIII Addl. Senior Civil Judge	Shoukatha Jahan Siddique	2669	2661	8		8
31	IX Addl. Senior Civil Judge,	P Vijaya Durga	1227	1209	18		18
32	Senior Civil Judge, at Vikarabad	G.Prema Latha	1085	1158	-73	73	
33	Senior Civil Judge, at Medchal	Y Jaya Prasad	1284	1199	85		85
34	Pri. Junior Civil Judge	T Madhavi	845	855	-10	10	
35	I Addl. Junior Civil Judge	N Hema Latha	919	984	-65	65	
36	V Addl. Junior Civil Judge at Kukutpally,	M Rajender	409	420	-11	11	
37	II Metropolitan Magistrate	G Kavitha Devi	2444	2797	-353	353	
38	III Metropolitan Magistrate	M Kalpana	2050	2366	-316	316	
39	IV MM-cum- PJCJ, Ibrahimpatan	Vacant I/c.P Padmavathi	1035	1035	0		
40	V MM.-cum-JCJ, Medchal	M Aruna	834	844	-10	10	
41	VI Metropolitan Magistrate, Medchal	Sowjanya Kalledda	3662	3101	561		561
42	VII Metropolitan Magistrate, Hayathnagar	N.Jesuratna Kumar.	3348	3480	-132	132	
43	VIII Metropolitan Magistrate, Rajendranagar	G Uday Kumar	2894	2722	172		172
44	IX Metropolitan Magistrate, Kukatpally	D Durga Prasad	1198	1343	-145	145	
45	X Metropolitan Magistrate, Malakjiri	N Prashanthi	1365	1348	17		17
46	XI M.M.-Spl. Mobile Court	Kavitha Karnati	1675	1586	89		89
47	XII M.M.-cum-Excise Court	B Pushpalatha	689	688	1		1
48	XIII Metropolitan Magistrate	G.Theressa	997	1130	-133	133	
49	XIV Metropolitan Magistrate	Kshama Deshpande	945	1011	-66	66	
50	XV M.M.-cum-II AJCJ, Medchal	A Nagaraju	2107	2087	20		20
51	XVI M.M.-cum-AJCJ, Kukatpally	S Sree Devi	1010	951	59		59
52	XVII M.M.-cum-AJCJ, Rajendranagar	Kavitha Gujjula	1052	1083	-31	31	
53	XVIII M.M.-cum-AJCJ, Malkajiri	C.M.Rajya Lakshmi	1109	1131	-22	22	
54	II AJCJ,-cum-XIX M M Kukatpally	V Rajani	2254	1830	424		424
55	II AJCJ,-cum-XX M M Malkajiri	B Soujanya	1457	1470	-13	13	
56	III AJCJ,-cum-XXI M M Medchal	N Santhosh Kumar G	3179	1895	1284		1284
57	AJCJ,-cum-XXII M M Ibramptonam	P Padmavathi	413	416	-3	3	
58	II AJCJ,-cum-XXIII M M Rajendranagar	K Venkatesh	1563	1556	7		7
59	III AJCJ,-cum-XXIV M M Kukatpally	Vacant I/c.S Sree Devi	2890	2412	478		478
60	IV AJCJ,-cum-XXV M M Kukatpally	K Ajesh Kumar	1781	1166	615		615
61	JCJ,-cum-XXVI M M Maheswaram	N Venkatram	585	585	0		
62	Jr.Civil Judge, Chevella	Swathi Murari	1439	1223	216		216
63	Jr. Civil Judge, Pargi	E Bharathi	1272	1319	-47	47	
64	Jr. Civil Judge, Vikarabad	K Kavitha	1748	1785	-37	37	
65	Addl. Junior Civil Court-cum Judicial First Class Magistrate Court Vikarabad	T Lakshmi	701	660	41		41
66	Jr. Civil Judge, Tandur	Kum.Swapna Thotaramudi	1691	1679	12		12
TOTALS			102330	101489	4002	4843	